## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:15
ANSWERED ON:24.02.2015
PARAMILITARY ALLOWANCE SPECIAL PAY FOR CAPF
Kishore Shri Kaushal;Nishank Dr. Ramesh Pokhriyal

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether suggestions have been received from various quarters to grant Paramilitary Allowance/Special Pay to the Central Armed Police Force (CAPF) personnel at par with the Army, if so, the details and the present status thereof;
- (b) the financial benefits envisaged for such personnel;
- (c) whether the Government is also considering other benefits/facilities for the CAPF personnel on the lines of Defence Forces; and
- (d) if so, the details thereof?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RUIJU)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT IN REPLYTO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION No.15 FOR 24.02.2015

- (a) : A proposal has been received from BSF for sanction of Para Military Service Pay (PMSP) to BSF personnel at par with Army personnel. This proposal has been referred to the 7th Central Pay Commission vide MHA OM dated 05.11.2014.
- (b): The rate of Para Military Service Pay requested is @ Rs.2,000/- pm to Personnel Below Officer Rank (PBOR) and Rs.6,000/- pm to officers up to DIG rank, based on the rates of Military Service Pay.
- (c) & (d) : Besides PMSP, another proposal for 20 days' Casual Leave to Officers and 30 days for Other Ranks in CAPFs, in a calendar year, at par with Army has also been referred to the 7th Central Pay Commission vide MHA OM dated 17.10.2014.